

Sl. No.	Name of CPSE	2012-13	2013-14	2014-15
66.	HSCC (India) Ltd	1.38 Excellent	1.38 Excellent	1.7 Very Good
67.	Indian Medicines Pharmaceuticals Corporation	2.84 Good	3.74 Fair	NS/NE
68.	MECON Ltd.	3.21 Good	4.02 Fair	2.7 Good
69.	Mineral Exploration Corporation Ltd.	2.44 Very Good	1.159 Excellent	1.48 Excellent
70.	National Film Development Corp. Ltd	1.39 Excellent	1.56 Very Good	2.95 Good
71.	National Small Industries Corpn. Ltd	1.28 Excellent	1.4 Excellent	1.16 Excellent
72.	PEC Limited	2.03 Very Good	3.35 Good	3.3 Good
73.	Rajasthan Electronics and Instrumentation Ltd.	1.13 Excellent	1.3 Excellent	1.498 Excellent

#### International safety standards for new vehicles

506. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has made it mandatory for vehicle especially car manufacturers for complying with best international standards for safety of driver and passengers for new vehicles;

(b) if so, the details thereof along with the details of state-of-the-art automotive design and testing centres existing in the country for the purpose; and

(c) the steps taken by Government to formulate new norms for crash test, emissions and other safety equipment to ensure safer vehicles manufacturing in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) Yes, Sir. Government has already introduced several safety standards, which are very similar to international regulation. All such requirements are notified under CMVR from time to time. The following are the latest requirements which are in-line with international standards. These standards are already notified effective from the dates indicated.

Date of Implementation	Applicability	Standard and description	UN Equivalent Standards	Pertaining to
1st Oct 2017	New car models, and LMV of GVW < 1500 kg	AIS 096 – Protection of driver with regards to steering column intrusion (Speed of impact ~ 50 kmph)	UN ECE R12	Full Frontal Crash test
	New car models– GVW < 2500 kg	AIS 098 – Protection of the drivers and passengers in the event of an offset frontal collision (Speed of impact – 56 kmph)	UN ECE R98	40% overlap offset Frontal Crash test
	New car models and LCV category vehicles (with respect to height of vehicles)	AIS 099 – Protection of the Occupants in the event of a Lateral Collision (Speed of impact – 50 kmph)	UN ECE R99	Test of Moving deformable barrier crash perpendicular into stationary vehicle
1st Oct 2018	New car models– GVW < 2500 kg.	AIS 100 – Protection of pedestrians and other vulnerable road users in the event of a collision with a car	GTR 9	Pedestrian body forms being impacted on the hood of the vehicle
1st Oct 2019	All car models, and LMV of GVW < 1500 kg.	AIS 096 – Protection of driver with regards to steering column intrusion (Speed of impact ~ 50 kmph)	UN ECE R12	Full Frontal Crash test
	All car models– GVW < 2500 kg	AIS 098 – Protection of the drivers and passengers in the event of an offset frontal collision (Speed of impact – 56 kmph)	UN ECE R98	40% overlap offset Frontal Crash test

	All Car models and LCV models category vehicles (with respect to height of vehicles)	AIS 099 – Protection of the Occupants in the event of a Lateral Collision (Speed of impact – 50 kmph)	UN ECE R99	Test of Moving deformable barrier crash perpendicular into stationary vehicle
1st Oct 2020	All car models– GVW < 2500 kg	AIS 100 – Protection of pedestrians and other vulnerable road users in the event of a collision with a car	GTR 9	Pedestrian body forms being impacted on the hood of the vehicle

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Government has also introduced Safety Rating Scheme (Bharat New Car Safety Assessment Program-BNVSAP) on similar lines of NCAP. BNVSAP will be implemented along with the above mandatory standards.

(b) The Government under the NATRiP initiative has taken up project to setup state of art testing centres at Indore (NATRAX), Pune (ARAI), Manesar (iCAT), and Chennai (GARC). Of these centres, Crash Test Centre at ARAI, Pune is already operational and facility at ICAT, Manesar is in advance stage of completion. The centre at Chennai (GARC) is expected to be ready by next year and the centre at Indore, thereafter.

(c) Cars being manufactured from the dates mentioned in the above table need to have compliance at the manufacturing stage. In addition, standards for Seat Belts and their Anchorages, Child Seats, Seats and their Anchorages are already mandated step by step since 2010.

Regarding Emission, Ministry of Road, Transport and Highways has uploaded on their website draft notification for mandating Mass emission standards Bharat Stage V (BS V) for category M and Category N vehicles, manufactured on or after 1st April 2019 for new models and on or after 1st April 2020 for existing models and Mass emission standards Bharat Stage VI (BS VI) for M and N category vehicles manufactured on or after 1st April, 2021 for new models and on or after 1st April 2022 for existing models.

#### **Excise duty concession to Persons with Disability**

507. SHRI DILIP KUMAR TIRKEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that there is a lack of general awareness regarding the Ministry's scheme of 'Excise Duty Concession to Persons with Disability' on purchase of cars;

(b) whether it is also a fact that the number of beneficiaries of this scheme is coming down every year because of the lack of awareness among masses; and

(c) if so, the number of beneficiaries for the last three years year-wise and the steps taken by Government to promote general awareness about the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA): (a) No, Sir, In order to avail "Excise Duty Concession to Persons with Disability" intended beneficiary is required to take eligibility certificate to be issued by Department of Heavy Industry as per prescribed guidelines. The detailed guidelines are available in Department of Heavy Industry website. ([www.dhi.nic.in](http://www.dhi.nic.in)=> Scheme=> Excise duty concession to PWDs=> Excise duty concession certificate with disability).